

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 711 of 2013

Devashish Saha ... Appellant
Versus
The State of Jharkhand through Vigilance ... Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. A. Shekhar, Adv.
For the Vigilance : Mr. T.N. Verma, Adv.

03 / 25.06.2020

Heard the parties through Video Conferencing.
Learned counsel for the appellant prays for time.
Prayer for time is allowed as the last chance.
List this appeal twelve weeks after the lockdown is over.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-